

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.345/2019**

**In the matter of:**

Chalasanani Venkateswara Rao & Ors

Appellant

Vs

United Telecoms Ltd & Ors

Respondent

Mr. Abhijeet Sinha and Mr. Naman Jhabakh, Advocates for Appellant.  
Mr. Ratik Sharma and Mr. Pawan Upadhyaya, Advocates for R1.  
Mr. Ramji Srinivasan, Sr. Advocate, Mr Satyavikram, Mr Rishab Kapoor, Mr. Shikhar Singh, Advocates for R2 to R5. Ms Lekha Vishwanath, Advocate.  
Mr. Shabaz Hussain, Advocate for R8.  
Mr. KS Ravichandran, PCS for R10.

**ORDER**

**(THROUGH VIRTUAL MODE)**

**06.08.2020-** Heard Learned counsel for parties at length on I.A No.1580/2020 and Company Appeal(AT) No.345 of 2019 at length. Arguments concluded. **Judgement reserved.**

Parties may file written submission not more than four pages within five days.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Mr. V.P. Singh)**  
**Member (Technical)**

**Bm/kam**